

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1380
ANSWERED ON:03.03.2015
WOMEN POLICE STATIONS
S.R. Shri Vijay Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to set up women police stations in all the States and has issued advisories to the State Governments in this regard; and

(b) if so, the details thereof along with the number of such police stations functioning at present, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): No, Madam. 'Police' is a State subject under the Seventh Schedule in the Constitution of India and, therefore, the State Governments are primarily responsible for notifying and setting up on Women Police Units/Stations. However, Ministry of Home Affairs had issued a detailed advisory dated 4th September, 2009 on crimes against women to all State Governments/UTs, wherein they have been inter-alia, advised to set up exclusive 'Crime against Women and Children' desk in each police station and Special Women police cells in the police stations and all women police thana as needed.

(b): As per data available with Bureau of Police Research and Development (BPR&D), there were a total of 518 Women Police Stations in the Country as on 01.01.2014. The State-wise details are given in Annexure.